

JOST'S ENGINEERING COMPANY LIMITED

Registered Office: Great Social Building 60, Sir Phirozeshah Mehta Road, Mumbai 400001; Tel: 022 - 61202300; Fax: 022 - 61202345; Email: jostsho@josts.in

OPEN OFFER FOR ACQUISITION OF UP TO 198,810 EQUITY SHARES OF JOST'S ENGINEERING COMPANY LIMITED TO ITS PUBLIC SHAREHOLDERS BY JAI PRAKASH AGARWAL AND VISHAL JAIN ("ACQUIRERS") TOGETHER WITH KRISHNA AGARWAL, ABHISHEK AGARWAL, J.P. AGARWAL & SONS (HUF), RAJENDRA KUMAR AGARWAL, ANITA AGARWAL AND SHIKHA JAIN ("PERSONS ACTING IN CONCERT" / "PACS") ("OFFER")

This post offer advertisement is being issued by o3 Capital Global Advisory Private Limited, the Manager to the Offer ("Manager") on behalf of the Acquirers and PACs to the Public Shareholders (as defined in the DPS) in relation to the Open Offer to Public Shareholders of Jost's Engineering Company Limited ("Target Company") in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI SAST Regulations") in respect of the Open Offer to acquire shares of the Target Company. The Detailed Public Statement with respect to the aforementioned offer made by the Acquirers and PACs was published on September 5, 2014 along with a corrigendum on December 4, 2014 in The Financial Express (English national daily – all editions), Jansatta (Hindi national daily – all editions) and Navshakti, Marathi regional daily. Capitalized terms used herein but not specifically defined shall have the same meaning ascribed to it in the Letter of Offer dated December 5, 2014.

The Acquirers accept full responsibility for the information contained in this Corrigendum to DPS and also for the fulfillment of their obligations laid down in the SEBI SAST Regulations.

The shareholders of the Target Company are requested to kindly note the following information relating to the Offer:

Sl. No.	Particulars	Details			
1.	Name of the Target Company	Jost's Engineering Company Limited			
2.	Names of the Acquirers and the PACs				
	Acquirers	Jai Prakash Agarwal and Vishal Jain			
	PACs	Krishna Agarwal, Abhishek Agarwal, J.P. Agarwal & Sons (HUF), Rajendra Kumar Agarwal, Anita Agarwal and Shikha Jain			
3.	Name of the Manager to the Offer	o3 Capital Global Advisory Private Limited			
4.	Name of the Registrar to the Offer	Bigshare Services Private Limited			
5.	Offer Details				
	a. Offer Opening Date	December 12, 2014			
	b. Offer Closing Date	December 29, 2014			
6.	Date of payment of consideration	January 09, 2015			
7.	Details of Acquisition	Proposed		Actual	
7.1	Offer Price per share	INR 410/-		INR 410/-	
7.2	Aggregate number of shares tendered	198,810		980	
7.3	Aggregate number of shares accepted	198,810		980	
7.4	Offer Size	INR 81,512,100		INR 401,800	
		Number	% of Voting Share Capital	Number	% of Voting Share Capital
7.5	Shareholding of the Acquirer and PAC before the PA	Nil	Nil	Nil	Nil
7.6	Shares acquired or to be acquired by way of the agreements	369,910	48.38%	369,910	48.38%
7.7	Shares/ voting rights which triggered the Offer	-	-	-	-
7.8	Shares acquired under the Offer	198,810	26%	980	0.13%
7.9	Shares acquired after the Detailed Public Statement	Nil	Nil	Nil	Nil
7.10	Post Offer shareholding of the Acquirer and PAC	568,720	74.38%	370,890	48.50%
7.11	Pre-Offer shareholding of the public	394,740	51.62%	394,740	51.62%

	Post offer shareholding of the public	195,930	25.62%	393,760	51.50%
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The Acquirers and the PACs severally and jointly accept full responsibility for the information contained in this Post Offer Public Announcement (other than such information as has been obtained from public sources) and also accept full responsibility for their obligations under the SEBI (SAST) Regulations.

A copy of this Post Offer Public Announcement will also be available on the SEBI website at www.sebi.gov.in, the Bombay Stock Exchange and at the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirers and the PACs



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Contact Person: Yogesh Bhati

SEBI Registration Number: INM000011815

Date: January 14, 2015

Place: Mumbai